

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 12574/2013

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION & ORS.

Respondent(s)

(with interim relief and office report)

Date : 10/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms. Ruchi Kohli, Adv.

For Respondent(s)

Mr. Waseem Ahmad, adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

Ms. Sudha Pal, adv.

Mr. Vimal Chandra S. Dave, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the respondent Nos.3-7 have already filed the counter affidavit. The respondent Nos.1 & 2 have failed to file the counter affidavit within the period stipulated under the rules. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M K HANJURA)
Registrar

SB